not have any chapnel of promotion; and

Written Answers

(b, if so, whether there is any proposal under Governments consideration to upgrade certain posts on percentage basis to avoid stagnation; and if so, the details thereof?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS fSHRI P. GOVINDA MENON) : (a) Trained Matric teachers are eligible for promotion as Head Master/Mistress in Primary Schools. If they acquire higher qualifications laid down for the teachers of Middle and High Schools, they are eligible for consideration for appointment as Teachers in higher grades in those Schools.

(b) The nature of work of the category of teachers is such that they cannot be considered for higher grade posts in their line unless lie the prescribed I:i view of this, the qualifications. question, of upy certain posts i the category "i primary school teachers certain posts in on percental: ot arise.

OvER-BRIDCK NEAR K.AMALAFURAM STATION ON SOUTHERN RAILWAY

837. SHR1 Y. **ADINARAYANA** REDDY: Will the Minister of RAILWAYS be pleased to state-fa) whether Government haw proposal under consideration to construct an over-bridge at the level crossing near K'amalapuram railway station on the Southern

(b) if so, the estimated penditure on the work ind when ii is likely to be taken up?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SI1RI 1'. GOVINDA MENON) :• fa) No.

(b) D

झोसी तथा मथरा के बीच तीर्थकात्रियों के लिए अतिरिक्त

838 भी ना० कु० शेजवलकर : रेल मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या सरकार को यह मालम कि प्रत्येक वर्ष आवण के महीने में मध्या में एक मेला लगता है और दूर-दूर से हजारों तीर्थयात्री इसमें सम्मिलित होने लिय आते हैं; और

to Questions

(ख) यदि हां, तो क्या सरकार महीने में झांसी तथा मथुरा के बीच चलने वाली गाड़ियों में कुछ अतिरिक्त डिब्बे लगाने सम्बन्ध में कोई विशेष व्यवस्था करने विचार रखती है ?

I [ADDITIONAL COACHES FOR PILGRIMS BETWEEN JHANSI AND MATHVJRA

838. SHRI N. K. SHEJWALKAR: Will the Minister of RAILWAYS be pleased to state;

- (a) whether Government are aware of the fact that a fan takes place at Mathura during the month of Sravana every year and thousands of pilgrims come to attend it from distant places; and
- (b) if so, whether Government propose to make special arrangements to attach some additional trains running between Jhansi and Mathura during that month ?1

विधि, समाज कल्याण और रेल मंत्री (श्री पी० गोविन्द मेनन) : (क) जी हां।

(ख) जहां तक औचित्यपूर्ण और व्याद-हारिक होता है, इस अवसर पर तीर्थ वाद्मियाँ की भीड़ की निकासी के लिये, इस खण्ड पर चलने वाली अनुसूचित गाड़ियों में अतिरिक्त डिच्चे लगायं जाते हैं।

tfTHE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS fSHRl P. GOVINDA MENON) (aj Yes.

Ii To th< extent justified and feasible, extra coaches are attached to the scheduled trains running on the section to clear the rush of pilgrims on this occasion.]

rijive Programmes for Fou -PLAN

839. SHR1 CHITTA BASU: Will INDUSTRIAL Minister of INDUSTRIAL DEVELOPMENT, INTERNA!.TRADE AND COMPANY AFFAIRS be please,i to state:

(a) whether the drawn to report prepared 2135

by the National Council of Applied Economic Research at the request of the Orissa Government on the "Industrial Programmes for the Fourth Five Year Plan; and

(b) if so, the reaction of Government thereto

OF INDI OFMENT, INTERNAL GOMPANY AFFA JDDIM THE MINISTE t OF INDUSTRIAL DEVELOPMENT. INTERNAL TRADE TRADE AND GOMPANY AFFAIRS FAKHRUDDIN ALI AHMED) (SHRI and (b) Attention of the Government has been drawn to thii report. This report was prepared by the National Council of Applii 1 Economic Research after a study taken tip by the Council at the instance of he Orissa Government. The purpose ji" lh study was to appraise in achievements different in the State at thi end of the Third Plan and draw up a comprehensive programme of future industrial development. Such commissioned by State Governme ts and proposals for industrial development are formulated on the basis ol n ts of these studies.

These proposals art: discussed by the on the basis ol Working Groups formed in the Planning Commission at th time of the formulation of Five Year ind Annual Plans and in in respect of their decisions inclusion in the J Jans.

DEMAND FOR f n i IN HIE COUNTOY

840. SHRI BANKA BEHARY DAS: SHRI MULKA GOVINDA REDDY:

Will the Mini.t.T of STEEL AND HEAVY ENG {STEERING be pleased to state:

- 1 a) whetner (lovernment nave made any assessment 0 the increasing demand for steel in the Duntry: unci
- (b) if so, wh ther they have recommended a new keel plant in the Fourth Five Year Plan >eriod?

THE MINI' I'KR OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. G. PANT): (a) Yes, Sir. The Steering Group appointed by Govera-roen made an assessment of the increasing demand for steel in the country as well as for the export markets for the 4th and 5'U plan period.

(b) Th'¹ Steei ing Group recommended ■ lion of additional capacity in steel of the order of g million ingot tonnes

As it takes about 7-8 years to set up a steel plant, preliminary work would Start in the Fourth Plan period but the capacity will actually be commissioned in the 5th plan.

to Questions

DIFFERENCE OF PLANNING COMMISSION WITH INDUSTRIAL LICKNSINK POLICY INQUIRY COMMITTEE

841. SHRI BANKA BEHARY DAS SHRI MULKA GOVINDA REDDY :

Will the Minister of INDUSTRIAL DEVELOPMENT. INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that the Planning Commission has differed with *h*) trial Licensing Policy Inquiry Committee on several important issues;
- (b) if so, what are the issues on which the differences have emerged; and
- (c) whether :his has affected the implementation of the recommendations of the Industrial Licensing Policy Inquiry Commi t tec ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT. INTERNAL TRADE AND COMPANY' AFFAIRS fSHRI FAKHRUDDIN ALI AHMED):
(a) and (b) The views of the Planning Commission in respect of Industrial licensing are incorporated in the Dral'i Fourth Plan document while those of the Industrial Licensing Policy Inquiry Committee have been given in their Report, a copy of which has been 1 culated to all Members. While basic objectives in this regard are broruib the same, the specific recommendations of the two bodies vary to some extent.

(c) Both the Report of the Industrial Licensing Policy Inquiry Committee as also the recommendations of tin Planning Commission, together with the views of the concerned economic Ministries, are under consideration oi Government.

COMMITTEE TO STUDY THI 1 NEEDS OF INOUSTm

- 84^. SHRI M. R. MOHTA; Will the Minister of INDUSTRIAL DEVELOPMENT, INFERNAL TRADE AND COMPANY AFFAIRS be pie 10 state:
- fa) whether there is any proposa under Government's consideration to set up a committee to study long term